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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 02 / (2015-2020)
NEW DELHI: Dated the 5 April, 2019

Subject: Amendment in Appendix 2 – K of Foreign Trade Policy, 2015-2020.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby incorporates following serial No.14 against Scale of Application Fee for various services in Appendix – 2 K (Scale of Application Fee and Procedure for Deposit/ Refund of Application Fee/Penalty, etc.) of Foreign Trade Policy, 2015 – 2020:

S. No.	Particulars	Scale of Fee (in Rupees.)
14	Application for reimbursement of benefits under Transport and Marketing Assistance (TMA).	One Thousand.

Effect of this Public Notice: Scale of Fee for application for reimbursement of benefits under Transport and Marketing Assistance (TMA) notified.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
and Ex-Officio Additional Secretary to the Government of India
Email: dgft@nic.in

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